

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 971/2025

CHHEDA LAL (DECEASED) THR. LRS.

Appellant(s)

VERSUS

MANNI LAL (DECEASED) THR. LRS. & ORS.

Respondent(s)

(Only I.A. No. 289561 of 2025 (Application for substitution), I.A. No. 334727 of 2025 (Application for Condonation of delay in filing setting aside abatement), I.A. No. 334728 of 2025 (Application for setting aside abatement), I.A. No. 334729 of 2025 (Application for exemption from filing death certificate) in Civil Appeal No. 972 of 2025 is to be listed.)

WITH C.A. No. 972/2025

(Only I.A. No. 289561 of 2025 (Application for substitution), I.A. No. 334727 of 2025 (Application for Condonation of delay in filing setting aside abatement), I.A. No. 334728 of 2025 (Application for setting aside abatement), I.A. No. 334729 of 2025 (Application for exemption from filing death certificate) in Civil Appeal No. 972 of 2025 is to be listed.

IA No. 289561/2025 - APPLICATION FOR SUBSTITUTION

IA No. 334727/2025 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 334729/2025 - EXEMPTION FROM FILING DEATH CERTIFICATE / CERTIFIED COPY OF DEATH CERTIFICATE

IA No. 334728/2025 - SETTING ASIDE AN ABATEMENT)

Date : 17-04-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR
[IN CHAMBER]

For Appellant(s) :

Mr. Sushant Kumar Yadav, Adv.
Mr. Ankur Yadav, AOR
Mr. Prateek Yadav, Adv.
Mr. Anurag Singh, Adv.

Mr. Tahir Ashraf Siddiqui, AOR

For Respondent(s) :

Mr. Tahir Ashraf Siddiqui, AOR

Mr. Ankur Yadav, AOR

Mr. Pratap Sahani, Adv.

Mr. Monoranjan Padhi, Adv.

Mr. Tejaswi Kumar Pradhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA Nos.289561, 334728, 334727 and 334729 of 2025 in
C.A. No. 972 of 2025

Time of two weeks is granted to the learned counsel
appearing for the legal heirs of the deceased respondent
Nos. 1 and 2 to file reply to these applications.

(ANITA MALHOTRA)
AR-CUM-PS

(NIKITA SINGH)
COURT MASTER